

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 6 of 2016**

**Dated: 15<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Power Grid Corporation of India Ltd. .... Appellant (s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee  
Ms. Akansha Tyagi

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Shashank Pandit for R.3 to 5

**ORDER**

Issue notice to the other Respondents returnable on 17.02.2016.

Dasti in addition is permitted.

List the matter on **17.02.2016.**

**(I.J. Kapoor )  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**